

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 08th October, 2025

No. 978 A: The following officer named in Column No.-II is hereby transferred and posted at the place, as mentioned in Column No.-III of the table given below:-

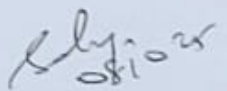
Sl. No.	Name of the Judicial Officer with present Designation & place of posting	New place of posting with Designation
I	II	III
1.	Mr. Piyush Srivastava, District & Additional Sessions Judge, Godda	District & Additional Sessions Judge, Chaibasa

By order of the Court
Sd/- Satya Prakash Sinha
Registrar General

Memo. No. 4540 /Apptt.

Dated Ranchi, the 08th October, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / Principal District & Sessions Judges of Godda & Chaibasa and the officer concerned for information and needful.


Registrar General